

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : Company Appeal(CA)/6/2024
NAME OF THE PETITIONER : Velsun Infotech Pvt Ltd
NAME OF THE RESPONDENT(S) : Roc, Chennai
UNDER SECTION : Sec 252 of CA, 2013

ORDER

Ld. Counsel Mr. Umesh Pande, Director and Shareholder present in person. Ld. Counsel Ms. Nandini Agarwal for the ROC.

This Application has been filed for restoration as the company has revived the business and filed financial statements and GST returns evidencing business activity. ROC report filed on 12.03.2024 has no major objections.

Post the matter for hearing on **31.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

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